## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 73/17 in CP 28/17		For Orders on Interim Relief.	241/ 242/ 244	Dr. Ujwala N. Jagdale@Ujwala S. Disle & Another Vs Jagdale Industries Pvt. Ltd. & 5 Others

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
VIKRANTH ANDAND	RЬ	Cukrein Ch Au
9886040470		
PRADEEP	R2-R5	Preder
9036841647	Petitioner	fw.
SHRISTI WIDGE		
8197998286	ORDER	

Counsel for Petitioner is present. Counsel for Respondents are also present. They reported that, both parties agreed for compromise and compromise talks are going on. List it on 21/08/2017.

Member (T)

Member (J)